

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

1st Floor, WTC Building, FKCCI Complex, K. G. Road,
BANGLORE-560009

Regional Bench COURT-2

Service Tax Appeal No.111 of 2008

[Arising out of the Order-in-Original No.42/2007 dated 28.12.2007 passed
by the Commissioner of Central Excise, Customs & Service Tax, Cochin.]

M/s. Sri Bhagavathy Traders,
C&F Agent, Sri Padmam,
4/500 D, P.V. Sreedharan Road,
Kumbalam Post, Cochin – 682 006

.....Appellant

Versus

Commissioner of Central Excise,
Central Revenue Building,
I.S. Press Road, Ernakulam,
Cochin – 682 018.
Kerala

.....Respondent

Appearance:

None Appeared for Appellant

Mr. , Authorized Representative for Respondent

Coram:

Hon'ble Mr. P.A. Augustian, Member (Judicial)

Hon'ble Mr. Pullela Nageswara Rao, Member (Technical)

Final Order No. 21102 of 2024

Date of Hearing: 11.11.2024

Date of Decision: 11.11.2024

Per: P.A. Augustian

None present for the appellant. The matter had been listed on
various occasions on 29.09.2023, 26.10.2023, 05.12.2023,
09.01.2024, 02.04.2024, 29.05.2024, 23.07.2024, 30.09.2024 and today

i.e., 11.11.2024. On all these dates, none appeared nor any request for adjournment. It seems that the appellant are not serious to prosecute the matter before this forum and consequently, the appeal is dismissed for non-prosecution.

(Dictated & pronounced in the open court)

(P.A. Augustian)
Member (Judicial)

(Pullela Nageswara Rao)
Member (Technical)

Ganesh